

5th Floor, 'A' Wing, Shastri Bhawan,
New Delhi dated 08th July, 2011

OFFICE ORDER

In continuation to this Ministry's Office Order of even number dated 26.4.2011, 16.05.2011 and 21.06.2011, the consolidated consultation fee payable to Shri N.K. Vig, a retired officer of the Central Secretariat Service on his engagement as a full time Consultant in the Ministry of Corporate Affairs is revised to Rs.27882/- w.e.f. 10.03.2011 to 9.7.2011.

2. The expenditure involved in this sanction will be met from Demand No.18, 3451-Secretariat Economic Services (Major Head), 00.090 – Secretariat (Minor Head), 05- Ministry of Corporate Affairs, 05.03 – Establishment, 05.03.28 – Professional Services for the financial year 2011-12.


(J.S. Gupta)

Under Secretary to the Govt. of India

1. Pay & Accounts Officer, Ministry of Corporate Affairs, Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi.
2. Cash Section (2 copies).
3. Shri N.K. Vig, Consultant, New Delhi.
4. AS&FA, Ministry of Corporate Affairs.
5. PS to Corporate Affairs Minister/PS to MOS, Corporate Affairs.
6. Secretary/AS/JS(A)/JS(R)/EA.
7. e-Governance Cell for uploading in MCA Website under Employee's Corner-New appointments/recruitment.
8. Guard File.